

**CrI. Revision No. 15/2020
Dr. Gaurav Malik Vs. CBI**

21.09.2020

Present: Revisionist with Sh. Ashesh Lal, Advocate.

Sh. Umesh Chandra Saxena, Sr. PP for CBI.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Matter is listed today for final arguments. However, due to some administrative exigency, matter stands adjourned.

Accordingly, list on 25.09.2020 at 02.30 PM for final arguments.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADDC/ND/21.09.2020

Criminal Revision No. 31/2020
CBI Vs. M/s Intercon Infotech Private Limited and Others

21.09.2020

Present: Sh. Umesh Chandra Saxena, Sr. PP for CBI/revisionist.
Sh. Hardik Sharma, Advocate for Vikas Mehra (R-3),
Harmeek Chahal (R-9) and HM informatics (R-10).
Sh. R. S. Ahuja, Advocate for Ashwani Wadhva (R-2),
Suresh Verma (R-4), Kunatully Balan Santosh (R-5), M/s
Digitec Computers (R-6) and M/s Kopou Infosystem (R-
7).
Sh. Madhukar Pandey, Advocate for M/s Intercorn
Recyclopolis (R-11).
IO/Insp. Neelam Raj, CBI.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

Matter is listed today for completion of appearance on behalf of respondents No. 1, 8 and 12.

As per the report of IO, notice was served upon the owner of R-1, M/s Intercon Infotech Private Limited. However, despite service of notice, no one has appeared on behalf of R-1.

As regards R-8, Manoj Garg, it is reported that his residence was found lock and his present whereabouts are not known.

As regards R-12, M/s Sahara Fincon Pvt. Ltd., it is reported that no such office, by the name of said company exists at the given address.

Accordingly, **let fresh notices be issued to R-1/Official**

Liquidator, R-8 and R-12 directly through SP, CBI concerned for the next date of hearing.

List on 29.09.2020 at 02.30 PM for completion of appearance of R-1, R-8 and R-12.

A copy of this order be sent to SP, CBI concerned.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADDC/ND/21.09.2020

**Criminal Revision No. 11/2020
Siddharth Chandra Vs. CBI**

21.09.2020

Present: Sh. Hardik Sharma, Advocate for revisionist.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

List on 29.09.2020 at 02.30 PM alongwith connected/cross revision(s) for completion of appearance.

Till then, interim orders to continue.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

A copy of this order be sent to the Computer Branch to be uploaded on the official website.

(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/21.09.2020

**Criminal Revision No. 14/2020
Ashwani Wadhva Vs. CBI**

21.09.2020

Present: Sh. Radhey Shyam Ahuja, Advocate for Revisionist.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

List on 29.09.2020 at 02.30 PM alongwith connected/cross revision(s) for completion of appearance.

Till then, interim orders to continue.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

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(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/21.09.2020

Criminal Revision No. 18/2020
Suresh Verma & Anr. Vs. CBI

21.09.2020

Present: Sh. Radhey Shyam Ahuja, Advocate for Revisionists.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

List on 29.09.2020 at 02.30 PM alongwith connected/cross revision(s) for completion of appearance.

Till then, interim orders to continue.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

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(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/21.09.2020

**Criminal Revision No. 20/2020
Harmeek Chahal Vs. CBI**

21.09.2020

Present: Sh. Manish Pratap Singh, Advocate for revisionist.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

An application for condonation of delay has been filed stating that inadvertently it could not be filed earlier.

List on 29.09.2020 at 02.30 PM alongwith connected/cross revision(s) for completion of appearance as well as consideration on application for condonation of delay.

Till then, interim orders to continue.

Hard copy of this ordersheet be placed on record on the next scheduled day for physical hearings by this Court.

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(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/21.09.2020

Criminal Revision No. 22/2020
M/s H.M. Informatics Pvt. Ltd. Vs. CBI

21.09.2020

Present: Sh. Manish Pratap Singh, Advocate for revisionist.
Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

List on 29.09.2020 at 02.30 PM alongwith connected/cross revision(s) for completion of appearance.

Till then, interim orders to continue.

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(SUJATA KOHLI)
Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/21.09.2020

**Criminal Revision No. 23/2020
Vikas Mehra Vs. CBI**

21.09.2020

Present: Sh. Hardik Sharma, Advocate for revisionist.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

List on 29.09.2020 at 02.30 PM alongwith connected/cross revision(s) for completion of appearance.

Till then, interim orders to continue.

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(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/21.09.2020

Criminal Revision No. 29/2020
M/s Intercorn Recyclopolis Pvt. Ltd. Vs. CBI

21.09.2020

Present: Sh. Madhukar Pandey, Advocate for Revisionist.

Sh. Umesh Chandra Saxena, Sr. PP for CBI/Respondent.

Matter has been taken up in terms of orders of Hon'ble High Court bearing No. 26/DHC/2020 dated 30.07.2020 and 322/RG/DHC/2020 dated 15.08.2020, through "Hyperlink URL For Conferencing Via Cisco Webex."

List on 29.09.2020 at 02.30 PM alongwith connected/cross revision(s) for completion of appearance.

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(SUJATA KOHLI)

Principal District & Sessions Judge-cum-Spl. Judge
(PC Act) (CBI)/RADC/ND/21.09.2020